

(b) whether any more imports are to be permitted if so, the quantity thereof?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : (a) and (b) : Import duty on coconut oil was reduced with effect from 20th May, 1977. Information about imports of coconut oil after this date is not available as yet. Issue of new licences for import of coconut oil has been stopped with effect from 13th July, 1977, and actual imports against licences already issued will be monitored so that total imports do not exceed a certain limit.

सांची में हवाई अड्डे का निर्माण

6415. श्री राघवजी : क्या पर्यटन और नागर विमानन मंत्री यह बताते की कृना करेंगे कि :

(क) क्या एशिया में एक प्रसिद्ध स्थान, सांची में हवाई अड्डा बनाने के लिए कोई सर्वेक्षण किया गया है और यदि हाँ, तो उसका विवरण क्या है; और

(ख) क्या सरकार का विचार सांची को, इसके ऐतिहासिक, धार्मिक, पुरातत्वीय महत्व को ध्यान में रखते हुए, भारत के हवाई मानचित्र में लाने का है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कोशिक्त) : (क) जी, नहीं ।

(ख) जी नहीं, क्योंकि इंडियन एयरलाइंस भोपाल के लिए, जो कि सांची से रेल द्वारा केवल 44 किलोमीटर दूर है तथा सडक द्वारा 46 किलोमीटर दूर है, पहले ही अनुसूचित विमान सेवाएं परिचालित कर रही है ।

Loan sanctioned to small farmers for Agricultural purpose by Nationalised Banks in district Phulbani Orissa.

6416. SHRI SRIBATCHA DIGAL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) the criteria followed by nationalised banks in deciding the question of granting loans to small farmers who have no security to furnish;

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(b) the amount of loans sanctioned to small farmers for agriculture purpose by the nationalised banks in the district of Phulbani, Orissa during the year 1976-77;

(c) the number of farmers benefited from it;

(d) the number of applications still pending with the banks for more than a month as on 1st July, 1977 for grant of loans to the farmers in Phulbani district; and

(e) the reasons for delay in taking action on such pending applications?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) In advancing agricultural loans Banks are increasingly taking into account the purpose and the incremental income expected from a scheme.

The landless labourers who are not in a position to offer any tangible security are provided short-term credit under the Group Guarantee Scheme. Third party guarantee, if available, is also taken. Security is not regarded as the prime consideration and where a borrower is not in a position to offer any security, it is not insisted upon.

(b) and (c). The number of accounts and amounts outstanding in agricultural loans granted by Scheduled Commercial Banks as on the last Friday of December 1976 in Phulbani (Boudh-Khondmal) District in Orissa are as under :—

<i>Number of accounts</i>	<i>Balance outstanding</i>
533	Ra. 3.35 lakhs

Separate information in respect of Nationalised Banks is not available.

(d) and (e). Reserve Bank has reported that information in this respect is not available.■

Recruitment of various posts in Nationalised Banks

6417. SHRI SRIBATCHA DIGAL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether it is a fact that even after the creation of Banking Service Commission the nationalised banks are

holding their own examinations for recruitment to various categories of posts under them; and

(b) if so, the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) and (b). Banking Service Commission, which was set up on 21st February, 1977 has not so far started recruitment of personnel for public sector banks. In the meantime, to avoid any set back to their various programmes, the public sector banks have been advised to continue with their recruitment process, till the Banking Service Commission notifies under Section 15 of the Act, the date from which all appointments to posts covered by the Act are filled by public sector banks only on the recommendation of the Commission.

Rate of Payment of HRA and CCA to Central Government Employees

6418. **SHRI SRIBATCHA DIGAL :** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether there is any proposal under Government's consideration to revise the rate of payment of House Rent Allowance and City Compensatory Allowance to Central Government employees working in Delhi in view of the significant rise in house rent in Delhi; and

(b) if so, details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) No, Sir.

(b) Does not arise.

Salary paid to National Textile Corporation Showroom Employees

6419. **SHRI RAMACHANDRAN KADANNAPPALLI :** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether it is a fact that National Textile Corporation showroom employees are getting only a very meagre fixed consolidated salary for the last three years;

(b) if so, the reasons thereof; and

(c) whether Government have any proposal to improve the pay scales?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA) : (a) No, Sir. Regular retail showroom activities were started by the National Textile Corporation only in September 1975. The showroom employees are paid consolidated salary commensurate with their responsibility. The salary paid by NTC is higher than the statutory minimum wages.

(b) Does not arise.

(c) The National Textile Corporation is reviewing the matter in consultation with the showroom employees.

Foreign Exchange earnings from Kerala

6420. **SHRI B. K. NAIR :** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the foreign exchange earnings in respect of products from Kerala State in the past three years in absolute terms and in terms of percentage of earnings of the whole country?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA) : Foreign Trade data is not collected and compiled on statewide basis.

श्री विद्याचरण मुकुन की प्रायः और धन का निर्धारण

6421. श्री राघवजी : क्या बिना तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) भूतपूर्व सूचना और प्रसारण मंत्री, श्री विद्याचरण मुकुन के प्रायः और धनकर का किसी वर्ष तक का निर्धारण किया गया है ;

(ख) किए गए निर्धारण के आधार पर अतः तीन वर्षों के दौरान श्री विद्याचरण मुकुन